

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

209. IA/2008/2020 IA/2030/2020 IA/2217/2021 IN C.P. (IB)/2824(MB)2019
IN THE MATTER OF

Punjab National Bank

Vs

Paramount Content Syndicators Pvt Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 15.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant in all I.A.s: None
For the Respondent: None

ORDER

I.A. 2008/2020, I.A. 2030/2020 & I.A. 2217/2021

Registry is directed to issue notice to the Resolution Professional intimating him about the next date of hearing and submit service report along with copy of notice sent to the RP, postal receipt, track report/acknowledgement. Adjourned to **10.05.2024.**

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)